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WP-25592-2025

THE HIGH COURT OF MADHYA PRADESH IN AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, **ACTING CHIEF JUSTICE**

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 10th OF JULY, 2025

WRIT PETITION No. 25592 of 2025

M/S RAJKUMAR AGRWAL

Versus

DIRECTORATE OF TREASURY AND ACCOUNTS AND OTHERS

Appearance: Shri Neeraj Sharma - Advocate for the petitioner. ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

Accordingly, Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) **ACTING CHIEF JUSTICE**

(VINAY SARAF) **JUDGE**

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